

- (2) Central Cotton Mills Ltd., Calcutta ;
 (3) Ajudhia Textile Mills Ltd., Delhi ; and
 (4) Arati Cotton Mills Ltd., Dassnagar, Howrah.

(b) The investigation has been completed in one case.

(c) The Investigation Committee has recommended take over of the management of one mill by Government, under Section 18-A of the Industries (Development and Regulation) Act. The recommendation is still under consideration.

Shortage of Coal in Tea Estates in West Bengal

422. SHRI TRIDIB CHAUDHURI : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether Government have received any representation from Tea industry and from the Indian Tea Association in particular about the critical situation facing the tea estates in West Bengal due to acute shortage of coal in their estate factories ;

(b) whether this shortage is due to the failure of Railways to allot requisite number of wagons for transporting coal from Asansol-Ranccganj area to the tea districts ;

(c) whether the matter has been taken up with the Rail Mantralaya ; and

(d) if so, the reaction in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) :

(a) Yes, Sir.

(b) There has been some shortfall in the movement of coal to North Bengal and Assam areas for the tea industry due to poor coal loaded from West Bengal and Bihar fields on account of the disturbed conditions in West Bengal area and the strike of the staff at Garhara.

(c) Yes, Sir.

(d) The concerned authority in Calcutta has been instructed by the Railway Board to accord priority to the demands of tea industry in North Bengal and Assam. Sufficient number of wagons to the industry

in the month of May are reported to have been allotted and there is considerable improvement.

Air News Broadcast Regarding Bangla Desh

423. SHRI TRIDIB CHAUDHURI : Will the Minister of INFORMATION AND BROADCASTING (SOOCHANA AUR PRASARAN MANTRI) be pleased to state :

(a) the reason of A.I.R. news broadcasts regarding Bangla Desh, calling the liberation forces fighting for the freedom of Bangla Desh as 'Mujib forces' or as 'Sheikh Mujibar Rahman's followers' instead of 'Bangla Desh Liberation Forces' or Bangla Desh Peoples 'Republican Army' after their officially proclaimed appellation of Sovereign Bangla Desh ; and

(b) whether there was any liaison between her Ministry and the Government of Bangla Desh in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SOOCHANA AUR PRASARAN MANTRALAYA MEN UP-MANTRI) (SHRI DHARAM BIR SINHA) :

(a) In the initial stages, the position in Bangla Desh had not crystallised and therefore the Liberation Forces were described as 'Sheikh Mujib-ur-Rahman's Followers'. Later, with declaration of Sovereign Bangla Desh, All India Radio started describing the Liberation Forces as freedom fighters.

(b) No, Sir.

Inclusion of Maithili Language in Eighth Schedule of Indian Constitution

424. SHRI JAGANNATH MISHRA : Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) whether Government are aware that more than five crores of Maithili speaking people from all over the country have been demanding for a long time for the inclusion of Maithili language in the Eighth Schedule of the Indian Constitution ;

(b) whether Maithili language fulfils all the conditions for being included in the Eighth Schedule of the Constitution ; and

(c) if so, whether Government are considering to announce time schedule of its inclusion as such ?